

(a) whether Government propose to rationalize the numerous para-military forces that have proliferated in the past few years;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) There is no such proposal.

(b) Does not arise.

(c) Each force has got its own assigned role to perform and the question of their rationalization does not arise.

Cases transferred to tribunals on service matters

*439. SHRI MANIK REDDY :
SHRI VILAS MUTTEMWAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the tribunals have since been set up to deal with service matters in the country;

(b) the names of the cities where such tribunals have since been set up; and

(c) the number of the cases transferred to each bench of tribunals ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES & PENSION (SHRI P. CHIDAMBARAM) : (a) and (b) : The Central Administrative Tribunal was established with effect from 1st November, 1985, with its Principal Bench and Additional Bench-I and Additional Bench-II at Delhi and other Additional Benches located at Allahabad, Bombay, Calcutta and Madras.

(c) The process of transfer of cases from the various High Courts and the lower courts to the Central Administrative Tribunal has just begun and it is not possible to give precise information about the number of cases which have been transferred to the Tribunal.

Economic Cooperation with Indonesia

[Translation]

*441. SHRI BANWARI LAL BAIRWA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the President of Indonesia and an Indonesian delegation had, during their visit to India, held talks on economic co-operation between India and Indonesia;

(b) if so, the outcome thereof; and

(c) the particulars of trade agreements with areas of cooperation between India and Indonesia signed during the last three years ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b) : Yes, Sir. The Talks resulted in improving the atmosphere for enhanced cooperation in trade and economic fields.

(c) Indian companies have been involved in three major turnkey projects in Indonesia viz : Tool Room-cum-Training Centre Project by HMT valued at US \$ 5.5 million, cement plant in Padang by Projects and Equipment Corporation/Walchand Nagar Industries Ltd. valued at US \$ 130 million and Sugar Project at Camming by M/s Triveni Engineering Works valued at US \$ 29 million. Besides, there is a memorandum of understanding between PT Krakatau Steel and Kudremukh Iron Ore Co. Ltd. for the export of pellets from India. Recently, Metal Scrap Trading Corporation and PT Krakatau Steel have entered into an arrangement for the sale of 50,000 tons of Sponge Iron to India in 1985.

[English]

Encouragement to ancillary industries for defence production

*444. SHRI AJAY MUSHRAN : Will the Minister of DEFENCE be pleased to state :

(a) whether the Ministry have taken any concrete steps to encourage the ancillary industries for Defence production establishments;